

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

OMEGA AG-SEEDS (PUNJAB) LIMITED

Registered Office: 3307/B, 2nd Floor, Sector - 21D, Chandigarh – 160 022, India.
Tel. No.: +91-172-2724240; Fax No. +91-172-2726325; Email: oasplmega363@yahoo.co.in

This Post-Offer Public Announcement (hereinafter referred to as “Post PA”) is being issued by Systematix Corporate Services Limited (hereinafter referred to as “Manager to the Offer”), for and on behalf of Mr. V. R. Mohan Rao Nerella (hereinafter referred to as the “Acquirer”) pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as “the Regulations”) to acquire 16,00,000 equity shares (“Offer Size”) of ₹ 10/- each equivalent to 32% of the total paid-up and voting rights of the Target Company at a price of ₹ 8.50/- per equity share (“Offer Price”).

This Post PA is in continuation of and should be read in conjunction with the original Public Announcement (“PA”) dated February 9, 2011 published in Business Standard (English Daily – all editions), Business Standard (Hindi Daily – all editions), Mumbai Lakshdeep (Marathi Daily – Mumbai edition) and Desh Sevak (Gurmukhi Daily – Chandigarh edition). The terms used but not defined in this Post PA shall have the same meanings assigned to them in the original PA.

The Shareholders of the Target Company are requested to note the following information related to the Offer:

Sr.No.	PARTICULARS	DETAILS			
1.	Name of the Target Company	OMEGA AG-SEEDS (PUNJAB) LIMITED			
2.	Name and Address of the Acquirer	MR. V. R. MOHAN RAO NERELLA 20-105/1-8, Vivekananda Nagar Colony Opp. Z. P. H. School, Main Road; Akividu West Godavari Dist., Andhra Pradesh – 534 235.			
3.	Name of Manager to the Offer	SYSTEMATIX CORPORATE SERVICES LIMITED			
4.	Name of Registrar to the Offer	BIGSHARE SERVICES PRIVATE LIMITED			
5.	Offer details a) Date of Opening of the Offer b) Date of Closing of the Offer	March 30, 2011 (Wednesday) April 18, 2011 (Monday)			
6.	Details of the acquisition:	Proposed in the Offer		Actuals	
(I)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 8.50/- per share Not Applicable		₹ 8.50/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before PA	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU/SPA	12,99,000	25.98	12,99,000	25.98
(iv)	Shares acquired in the Open Offer	16,00,000	32.00	2,97,200	5.94
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	₹ 1,36,00,000/-		₹ 25,26,200/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	28,99,000	57.98	15,96,200	31.92
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		28,54,490 (57.09%)	12,54,490 (25.09%)	28,54,490 (57.09%)	25,57,290 (51.15%)
7.	Status of Escrow Account	The escrow account has not been released till date.			
8.	Payment of Interest, if any	Not applicable.			
9.	Status of Investor's complaints received, if any	Nil			

There are 8,46,510 equity shares aggregating to 16.93% of the total paid-up and voting capital of the Target Company held by other members of the promoters' group who are not parties to the Agreement and their shareholding will remain categorised along with post-offer shareholding of the Acquirer under the promoters' group of the Target Company.

Further, we wish to inform you that the equity shares of the Target Company are still listed on KSE which is currently known as U.P. Stock Exchange Limited, Kanpur.

This Post PA will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post PA and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

 SYSTEMATIX GROUP Investments Re-defined	SYSTEMATIX CORPORATE SERVICES LIMITED SEBI Registration No.: INM000004224 J.K. Somani Building, 2nd Floor, Mumbai Samachar Marg, British Hotel Lane, Fort, Mumbai-400 001. Tel. No.: 91-22-30298280/81; 66198280/81. Fax No.: 91-22-30298029; 66198029 Email: investor@systematixgroup.in Contact Person: Mr. Amit Kumar / Mr. Hari Surya
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Place : Mumbai

Date : April 28, 2011.